(ii) The international best practices;

(iii) The economic needs of the country; and

(iv) Any other matter connected thereto.

4. The Task Force is required to submit its report to the Government within six months from the date of its constitution.

Loss to SBI due to merger

371. SHRI KIRANMAY NANDA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that SBI has experienced for the first time loss of ₹ 381 crores after merger operation;

(b) if so, whether Government is going to use this experience in further merger of the Public Undertaking Banks; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) For the merged entity, State Bank of India (SBI) recorded net profit of ₹ 2,005.53 crore for the quarter ended June 2017 and ₹ 1,581.56 crore for the quarter ended September 2017.

(b) and (c) Do not arise.

Stagnant economy due to demonetisation impact

372. SHRIMATI WANSUK SYIEM: Will the Minister of FINANCE be pleased to state:

(a) whether in retrospect, still burdened under the adverse impact of demonetisation, the Government is facing a stagnant economy despite claiming buoyancy over Moody's recent upgrade of India's fiscal health;

(b) whether another global ranking agency Standard & Poor has also come out with its latest ranking report on India; and

(c) whether the impending Economic Survey 2018 considered the basic indicator of the nation's fiscal health, is, likely to reflect the still lingering impact of demonetisation and the GST imbroglio?